

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-33/91].

Annual Report and Review on the working of the Indian Railways Construction Company Limited, N. Delhi for 1989-90, etc.

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI M. MALLIKARJUN) : I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—

(1) (i) Review by the Government on the working on the Indian Railway Construction Company Limited, New Delhi, for the year 1989-90.

(ii) Annual Report of the Indian Railway Construction Company Limited, New Delhi, for the year 1989-90 along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-34/91].

(2) (i) Review by the Government on the working of the Rail India Technical and Economic Services

Limited, New Delhi, for the year 1989-90.

(ii) Annual Report of the Rail India Technical and Economic Services Limited, New Delhi, for the year 1989-90 along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-35/91].

[Translation]

SHRI RAM NIHOR RAI (Roberts-ganj) : Assets worth Rs. 750 crores of Dala, Churu and Kajarhat Cement factories have been sold for merely Rs. 26 crore. This is a very serious matter. As such, there should be a discussion on this .. (Interruptions).

MR. SPEAKER : Hon. Member, Do not raise it like this. Please take your seat.

(Interruptions)

[English]

MR. SPEAKER : Please take your seat.

(Interruptions)

MR. SPEAKER : Hon. Member, you shall have to take your seat. It is not like this. I will allow you if there is some important matter. Please bring it to my notice. I will help you to do it in a fashion which forms part of the record and something is done. Please don't do it like this. I hope you will please cooperative with me.